

FORM B**PUBLIC ANNOUNCEMENT**

(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)
FOR THE ATTENTION OF THE STAKEHOLDERS OF BIHAR STATE CONSTRUCTION CORPORATION
LIMITED

Sl. No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	Bihar State Construction Corporation Limited
2.	Date of incorporation of corporate debtor	22/08/1974
3.	Authority under which corporate debtor is incorporated	RoC-Patna
4.	Corporate Identity No. of corporate debtor	U45200BR1974SGC001146
5.	Address of the registered office	Khwaja Imali Anishabad Patna Bihar 800002
6.	Date of closure of Insolvency Resolution Process	17/4/2023
7.	Liquidation commencement date of corporate debtor	18/4/2023
8.	Name & Reg no of insolvency professional acting as liquidator	CA Nitesh Kumar More, IBBI/PA-001/IP-P01087/2017-18/11785
9.	Address & e-mail of liquidator, as registered with Board	18 Rabindra Sarani, Gate No 1, Room No 701, Kolkata:700001, nmore2091@gmail.com
10.	Address & e-mail to be used for correspondence with the liquidator	18 Rabindra Sarani, Gate No 1, Room No 701, Kolkata:700001, bsccl.cirp@gmail.com
11.	Last date for submission of claims	18/5/2023

Notice is hereby given that the National Company Law Tribunal, Kolkata has ordered the commencement of liquidation of the Bihar State Construction Corporation Limited on 18/4/2023. The stakeholders of Bihar State Construction Corporation Limited are hereby called upon to submit their claims with proof on or before 18/5/2023, to the liquidator at the address mentioned against **item No. 10**. The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means. Submission of false or misleading proof of claims shall attract penalties.

Name and signature of liquidator

: (CA Nitesh Kumar More)
IBBI/PA-001/IDP-P01087/2017-18/11785

Date and place:

: 21/4/2023, Kolkata